## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

: TCP/178/2016

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

HEMA SRINIVASAN

MOHAMED JAVED SHERIF

3. S. P. MUSAL Cushan

Counsel for Resonvery

Counsel for Resonvery

## **ORDER**

Counsel representing petitioner present. Counsel for R1 & R12 to R22 and counsel representing R2 to R11 are present. Counsel representing R2 to R11 submitted an application that contained a prayer for appointment of Administrator. It has been seen from the record that the matter is already posted for final hearing. Further similar pleadings are there in the counter of respondents. Therefore, it seems appropriate that alongwith final hearing the issue of appointment of administrator may also be argued. Accordingly, both the parties are directed to submit their final arguments. Puz up on 04.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)